

Annexure – 8

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27-10-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1.	63IDEAS INFOLABS PRIVATE LIMITED			37321438	37321438	Operational	NA	NA	NA	NA	NA	NA	NA	37321438	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
2.	SAGAA TRADERS, SALEM			141328420	141328420	Operational	NA	NA	NA	NA	NA	NA	NA	141328420	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
3.	NAKODA DIARY PRIVATE LIMITED			59682192	59682192	Operational	NA	NA	NA	NA	NA	NA	NA	59682192	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)



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4.	RAMSONS FOOD LIMITED			174458490	174458490	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	174458490	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
5.	RAMSONS & CO			17180126	17180126	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	17180126	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
6.	SRI VIGNESWARA MILK AND MILK PRODUCT			2500000	2500000	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	2500000	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
7.	AMRIT DIARY PRODUCTS, HARYANA			56868691	56868691	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	56868691	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
8.	ASHA RAM AND SONS PRIVATE LIMITED			1116000	1116000	Operational	NA	NA	NA	NA	NA	NA	NA	NA	NA	1116000	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT



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